

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 4712/2023

GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY & ORS.Appellant(s)

VERSUS

M/S GAURSONS INDIA LTD & ANR.

Respondent(s)

[ONLY SLP(C) No. 8010/2024 IS LISTED UNDER THIS ITEM]

WITH

SLP(C) No. 8010/2024 (XI)

Date : 15-07-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Binay Kumar Das, AOR
Ms. Priyanka Das, Adv.
Ms. Neha Das, Adv.
Mr. Shivam Saxena, Adv.

For Respondent(s) :

Mr. Aditya Singh, AOR
Mr. Parmod Sharma, Adv.

Mr. Anand Shankar Jha, AOR
Ms. Veenu Singhal, Adv.
Mr. Abhilekh Tiwari, Adv.

Mr. Shashank Shekhar Singh, AOR
Mr. Abhinav Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 8010/2024

Respondent No.1 has filed counter affidavit.

contd...

Ld. counsel for respondent No.2 has filed only Memo of appearance. Let vakalatnama be filed as per rules. Respondent No.2 has not filed counter affidavit, despite the grant of last opportunity. Hence, further opportunity to file the same is hereby declined.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

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SUJATA SINGH
Registrar